

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : CP/56(CHE)2023

NAME OF THE PETITIONER : M/s Cine Technicians Kalaivanar
N.S.K.Benefit Fund Ltd

NAME OF THE RESPONDENT(S) : The Roc, Chennai

UNDER SECTION : Sec 252(3) of CA, 2013

ORDER

Ld. Counsel Ms.R.Ovia appears for the Petitioner. Ld. Counsel Mr.Avinash Krishnan Ravi appears for the Respondent.

Ld. Counsel for the Respondent submits that ROC report has been e-filed, however, hard copy has not been filed.

Ld. Counsel for the Petitioner is granted **two weeks time** to file her response.

List the Petition on **11.12.2023** for hearing.

— Sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— Sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**